

**Resources Personnel Working in
Visakhapatnam Steel Plant**

3944. DR. YELAMANCHILI SIVAJI:
Will the Minister of STEEL be pleased to state:

(a) whether it is a fact that Resource. Personnel Working in Visakhapatnam Steel Plant were sent out arbitrarily on 8th August, 1992 by old orders; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SANTOSH MOHAN DEV): (a) and (b) Visakhapatnam Steel Plant had engaged Resources Personnel through Shramik Vidyapeeth for conducting classes of Junior and Senior Trainees in Hindi, English, Social Studies and Science and the plant had been making payments to Shramik Vidyapeeth for the services rendered by these resource persons. The Shramik Vidyapeeth was informed in June, 1992 that Visakhapatnam Steel Plant would not require the services of the resource persons beyond 17th July, 1992. On a request of the Director, Shramik Vidyapeeth, Visakhapatnam Steel Plant agreed to retain the resource persons for a further period of 3 months. However, when the Shramik Vidyapeeth was asked to raise necessary bills towards the services of the resource persons, the Director, Shramik Vidyapeeth informed Visakhapatnam Steel Plant in September, 1992 that the resource persons were not engaged by the Shramik Vidyapeeth beyond 17th July, 1992. Accordingly, the resource persons were verbally informed of the decision of the Shramik Vidyapeeth and their engagement was discontinued after 16th September, 1992. VSP has remitted the required amount towards payment for the services rendered by resource persons in VSP for the period from 18th July, 1992 to 16th September, 1992 to the Shramik Vidyapeeth, who, however, refused to accept the payment.

राजहारा आयरन और माइन्स में कर्मकारों की घर्ती
3945. श्री गया सिंह: क्या इस्पात मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि भिलाई इस्पात संयंत्र के अधीन राजहारा आयरन ओर माइन्स में 1972-73 के दौरान लगभग तीन हजार पुरुष तथा महिला कामगारों की विभागीय उजरती कामगारों (पीस रेट) के रूप में नियुक्ति की गई थी; और

(ख) क्या लगभग सात सौ महिला कामगारों को छोड़कर सभी कामगारों की स्थायी कर दिया गया है; यदि हां, तो महिला कामगारों के साथ भेद-भाव किए जाने के क्या कारण हैं?

इस्पात मंत्रालय के राज्य मंत्री (श्री सन्तोष मोहन देव): (क) जी, हां। वर्ष 1972-73 के दौरान अरीडोंगरी, महामाया तथा राजहारा खानों में भिलाई इस्पात संयंत्र की लौह अयस्क खान समूह में लगे 3374 टेकन श्रमिकों का उजरती कामगारों के रूप में विभागीयकरण किया गया था।

(ख) स्टील अथॉरिटी ऑफ इंडिया लिमिटेड के अनुसार 3374 कामगारों में से 1552 कामगारों को अब तक स्थायी कर दिया गया है और 1287 कामगारों को विभिन्न कारणों पर कम्पनी से छूट दिया गया। 535 महिला कामगारों को प्रचालन के कुछ जौखिमपूर्ण क्षेत्रों में महिलाओं की नियुक्ति पर लगे प्रतिबन्धों के कारण स्थायी नहीं किया गया है।

Foreign Projects Bagged by SAIL

3946. SHRI SURESH KALMADI:
Will the Minister of STEEL be pleased to state:

(a) whether it is a fact that the Steel Authority of India Plans to go global with its expertise and has bagged projects abroad to fetch foreign exchange worth millions of Rupees; and

(b) if so, what are the details of the projects bagged?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SANTOSH MOHAN DEV): (a) Yes, Sir.